

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00001/2020**

Jabalpur, this Friday, the 03<sup>rd</sup> day of January, 2020

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Baijnath, aged about 61 years, S/o Shri Chhakodi, Caste – Chamar, Ex- Sr. Technician (TRS) Electrical Bhopal, R/o Vaishali Nagar, New Yard Itarsi Distt. Hoshangabad (M.P)

**-Applicant**

**(By Advocate – Shri D.S. Baghel)**

**V e r s u s**

1. Union of India through its General Manager, Western Central Railway, Indira Market, Jabalpur – 482001.
2. Divisional Railway Manager (Personnel), Western Central Railways, Bhopal – 462001.
3. Senior Divisional Electrical (TRS), Western Central Railway, Itarsi, Distt. Hoshangabad (M.P) **-Respondents**

**(By Advocate – Shri A.S. Raizada)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

The applicant was working with the respondent department from where he superannuated on 30.06.2019. He is aggrieved by the fact that the salary due has been reduced vide order dated 04.04.2018 (Annexure A-4).

2. At this stage, learned counsel for the applicant submits that the applicant would be satisfied if he is granted liberty for

submitting a detailed representation, which may be considered and decided by the respondents in a time-bound manner.

**3.** Learned counsel for the respondents has no objection to it.

**4.** Accordingly, without going into the merits of the case, we dispose of this Original Application at the admission stage itself with liberty to the applicant to file a detailed representation within 30 days from today. On receipt of the same, the competent authority of the respondent department is directed to consider and decide the representation within 90 days thereof with a reasoned and speaking order. The order, so passed, shall also be communicated to the applicant.

**(Ramesh Singh Thakur)**  
**Judicial Member**

am/-

**(Navin Tandon)**  
**Administrative Member**